

NATIONAL GREEN TRIBUNAL/ राष्ट्रीय हरित अधिकरण

EASTERN ZONE BENCH/ पूर्वी क्षेत्रीय न्यायपीठ

KOLKATA/ कोलकाता

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 450

Date: 04.06.2026

PUBLIC NOTICE

The following public complaints were received from different persons/organizations. The complaints are found to be not in conformity with NGT (Practice and Procedure) Rule, 2011, framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, aggrieved persons are at liberty to file proper application, supporting documents along with requisite court fees and supporting affidavit for initiation of judicial proceeding, if so desire and permissible in the eye of law. Both the above referred Act and Rules are available on the website <https://greentribunal.gov.in> of NGT. The detail filing procedure, including payment of court fees are also mentioned in the said Rules.

At the same time, User Manual for e-filing is also available on the website of NGT. Online payment of the required court fee can also be made through Bharatkosh.

In case any clarification is required, all applicants are liberty to inquire with the Filing Section/Counter of "National Green Tribunal, Eastern Zone Bench, Finance Centre, 3rd Floor, Block IIIB, Action Area II, New Town, Kolkata-700161" during the working hours so as to know the filing procedure.

Sl. No	Date of Letter/ email	Subject Matter	Name & Address of the Complainant
1.	Email Received on- 29.01.2026	Regarding serious irregularities in the revival and advancement of the 1200 MW Kalai-II Hydroelectric Project. Imminent threat to Lohit River ecology, indigenous livelihoods, and Schedule-I species	Name: Mr. Roshman Tawsik (Chairman / Secretary, Nukung Welfare Society) Address: Village Nukung, Hawaii, District Anjaw, Arunachal Pradesh – 792104 Ph No: 92332913881 Email Id: ebomili.em@gmail.com
2.	Email Received on- 01.02.2026	Illegal soil cutting affecting nearby canal, and heavy vehicles passing over 8-foot-wide village road severely damage the road infrastructure, creating risks for daily movement of villagers.	Address: Village – Aitpara (Aitpara MSK School North Side Road), Panchayat – Akaipur, Police Station – Gopalnagar, District – North 24 Parganas, State – West Bengal Email Id: aitparavillagers@gmail.com
3.	Email Received on- 02.02.2026	Regarding open and illegal burning of garbage causing severe Air Pollution opposite the Southwinds Housing	Name: Rahul Saha & Riju Dutta Address:

		Complex.	Resident, Southwinds Housing Complex, 132, Ghosal Para Lane Manikpur, Chowhati, Haraharitala, Rajpur Sonarpur, Kolkata – 700148 Ph No: 9830943603, 9062006639 Email Id: rahhulsaha@gmail.com
4.	By Speed Post dated- 29.01.2026 Received on- 03.02.2026	Regarding illegal and unauthorized mining, transportation of sand (Minor Minerals) from river bank of Ang under P.S Jagadapur area in district of Bargarh. Further, transportation creating noise pollution and disturbing ecology of Jhanj Padah reserve forest.	Name: Santosh Kumar Satpathy (Convener, Animal Welfare Society) Address: Padampur, Rajborasambar, Pin-768036 Ph No: 9937912331
5.	By Speed Post dated- 30.01.2026 Received on- 03.02.2026	Concerning pollution on Eastern Coast of India due to plastic waste from other countries reaching Andaman beaches, thereby damaging marine life and spoiling the experience of visitors.	Name: Jayaprakash Address: No. B-02, 2 nd Floor, Jain Heights Solus-1, 1 st Cross, J.A. Road, Bangalore-27
6.	By Speed Post dated- nil Received on- 02.02.2026	Complaint regarding illegal and unauthorised construction by Loknath Construction at 18/3, Umesh Banerjee Lane, Howrah, on a water body by suppression of land records,	Name: Rahul Kumar Saha, Adv. Address: Chamber: 5/A/1, Hajarhat Kalitala Lane, Howrah-711104. Ph No: 7001782740 Email: deysoumyadev3@gmail.com
7.	Email Received on- 06.02.2026 and 13/02/2026	Regarding pollution of Garhi River, Saphai River as well as Damodar River due to releasing of burnt coal ash due to operation of Power Plant at Jharkhand, Chatra. Lakhs of villagers, animals and cattle are dependent on the water of this river.	Name: Manoj Kumar Address: Mahavir Nagar Khalari, Post & Police Station – Khalari, District – Ranchi, Jharkhand-829205 Ph No: 8235210332 9431791588 Email Id: manojkumarmanoj94317@gmail.com
8.	Email Received on- 06.02.2026	Complaint regarding multiple bitumen factories near Maju, Jagat ballavpur, Howrah, operating within 500m of residential areas. Toxic emissions are causing severe health issues, including vomiting and respiratory distress among children, accompanied by noxious odors. Environmental damage caused by black	Villagers of Maju, Jagat ballavpur, Howrah - 711414, West Bengal Email Id: clfoundation711414@gmail.com

		spotting on local foliage.	
9.	By Speed Post dt. 08.02.2026 Received on 12.02.2026 Also by Email dated- 08.02.2026	Complaint against M/S Vedanta Ltd. Jharsuguda for illegal dumping of coal fly ash leading to severe air and soil pollution, contamination of nearby water source and thereby causing gave health hazard to local residents, livestock and agricultural lands. <i>(The similar matter is registered as O.A No. 34/2026 titled as Rabindra Kumar Pradhan Vs State of Odisha and listed on 23.02.2026)</i>	Name: Satyanarayan Rao, President Anchalik Paribesh Surakhya Sangh Address: Milan Market, PO-OMP Line, Jharsuguda-4 district, Pun-768204 Ph No: 9437345256 Email Id: satyanarayanrao8@gmail.com
10.	Email Received on- 09.02.2026	Construction of Petrol Pump near Canal at a distance of only 5-7 meters, where the order of CPCB restricts any construction of Petrol Pumps within a radial distance of 50 meters from any Water bodies including Canal. The said complaint against Maa Guptamoni Fuels, located on NH 06, LHS from Kharagpur to Jamshedpur, JL no: 644, Mouza: Shakunibasa, Plot no- 57(P), Khatian no: 700 & 701, District-Jhargram-721513 of Hindustan Petroleum Corporation Limited.	Name: Hiru Vergish Address: Bulbulchatti, Kharagpur, District- West Medinipur, West Bengal. Pin no- 721301 Ph No: 7602864202 Email Id: hiruvergish@gmail.com
11.	By Speed Post dt. 10.02.2026 Received on 13.02.2026 Email Received on- 10.02.2026	Complaint regarding illegal encroachment and illegal filling of pit/ditch pertaining to land of Bihar government with unsterilized hazardous ash in front of residence of senior citizens village Dhamaniya (opposite State Bank of India) Garhani, Bhojpur, Ara. Bihar.	Name: Dharmendra Kumar, Adv. Ph No: 9811976690 Email Id: dharmendra1972shah@gmail.com
12.	Email Received on- 17.02.2026	District-Led Growth over Great Nicobar Transshipment Project; India's redevelopment can create high velocity, annual growth rate of 9-10% with beautiful, livable towns, cities, villages	Name: Rudradeep Mukherjee Address: Giridih Jharkhand Email Id: rudradeepmukherjee.mukherjee@gmail.com
13.	Email Received on- 19.02.2026	Regarding encroaching the canal land illegally for making construction of multi storied building at holding no 15 Dr. A N Paul Lane, P.S. Bally, District - Howrah-711201	Name: Prankrishna Paul Ph No: 78907 88906 Email Id: n.committee@yahoo.com
14.	Email Received on- 20.02.2026	Request for removal of dead tree as it poses an imminent risk of falling at Qr. No: 1066, Sector-1/C, Bokaro Steel City, Jharkhand, Pin Code: 827001	Name: Anita Mishra W/o: Chandra Shekhar Mishra Address: Qr. No: 1066, Sector-1/C, Bokaro Steel City, Jharkhand,

			Pin Code: 827001 Ph No: 8595414052 Email Id: anita.mish1960@gmail.com
15.	By Speed Post dated- 13.02.2026 Received on- 17.02.2026	Regarding encroachment of premises by neighbour's trees.	Name: Suparna Majumder Mukherjee Address: 129/49 S N Roy Road, LIC Officer's Colony, Kolkata-700038 Ph No: 9830795002
16.	By Speed Post dated- 09.02.2026 Received on- 19.02.2026	Illegal operation of brick kiln on joint ancestral land without legal partition situated within prohibited distance of only 92 meters from complainant land boundary to kujur Bhattha Chapka, dist. Gumla, Jharkhand.	Name: Tapan Kumar Bhagat S/o Shri Gandur Bhagat Address: Village Chapka, P.S- Ghaghra, dist. Gumla, Jharkhand, Pin-835208 Ph No: 9265134989
17.	By Speed Post dated- 17.02.2026 Received on- 23.02.2026	Complaint alleges environmental damage, river buffer zone encroachment, and heavy pollution caused by mining operations conducted by Faremine Carbon Pvt. Ltd in village Pandwa and Rajhara, Palamu district, Jharkhand.	Name: Reena Devi District Council Member, Nawabazar, Palamu, Jharkhand Address: Village Checharia, Post Bhandar, Block Basna, Police Station Nawabazar, District Palamu, Jharkhand Ph: 9534119945, 9128779880



(Deep to Ghosh)

Registrar

पंजीयक / Registrar

राष्ट्रीय हरित अधिकरण

पूर्वी क्षेत्रीय न्यायपीठ, कोलकाता

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1. Website of NGT
2. Notice Board of NGT